

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.10.2021 AT 13.00 HRS

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 517/9/HDB/2019
NAME OF THE COMPANY	Ixora Corporate Services Pvt Ltd
NAME OF THE PETITIONER(S)	Mundada Traders
NAME OF THE RESPONDENT(S)	Ixora Corporate Services Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

No one appears for Operational Creditor. Learned Counsel for Corporate Debtor is present in person.

Record reveals that no one has been appearing for Operational Creditor for more than a year. It appears that Operational Creditor is not interested to proceed with the matter. Hence, **matter stands disposed of** for non-prosecution with liberty to revive.


MEMBER (T)


MEMBER(J)

Syamala